GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 476 TO BE ANSWERED ON 04.02.2021

ADVISORY FOR WOMEN MIGRANTS

476. SHRI TIRUCHI SIVA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the advisory dated 7th April, 2020 by Chairperson, NCW for women migrants has been put into effect;
- (b) the number of women migrants who have benefitted from the provisions of the advisory;and
- (c) in what manner the Ministry plan to intervene for the mental health of these women and the setup for that intervention?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a)& (b): The National Commission for Women (NCW) issued advisory on 7th April, 2020 requesting government authorities at Central, State and local levels to address the needs of internal women migrants in India during Covid-19 lockdown relating to food, shelter/ accommodation, safety and security (from Gender based violence), health, mental health etc. Though the data regarding number of women migrants who have benefitted from the provisions of the advisory are not maintained centrally, yet as per information available, appropriate measures have been taken to address the challenges faced by women migrants during the Covid-19 lockdown.
- (c): Ministry of Women and Child Development collaborated with National Institute of Mental Health and Allied Sciences (NIMHANS) for providing counseling. Similarly, Institute of Human Behaviour and Allied Science (IHBAS) also provided tele-counselling services over phone and Skype in Delhi. Further, the Ministry of Women and Child Development has taken measures to ensure that all the Statutory Officers under various legislations and all its institutions like One Stop Centres (OSCs), Women Helplines (181), Ujjawala and Swadhar Greh and Child Care Institutions remained functional and available throughout the country during the lock down period for helping women and children.
